

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/89/2016
NAME OF THE PETITIONER(S) : K. Beena
NAME OF THE RESPONDENT(S) : M/s Ajay Developers Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. RAKESH
for PL. Narayanan
R. VENKATARAMAN

petitioner
COUNSEL FOR RESPONDENTS.

R. Rakesh
R. Venkataraman

ORDER

Shri Rakesh, Counsel representing senior counsel Shri PL. Narayanan for petitioner present. Counsel for respondents Shri R.Venkataraman present. Common order in relation to Company petitions, i.e. TCP 89/2016, TCP 90/2016, TCP 91/2016 and TCP 92/2016 is pronounced in the open court. The files may be consigned to record after due completion.

(Ch. Md.Sharief Tariq)
Member (Judicial)